

SHRI RAJESH PILOT : As I said, Government has, in principle, decided to help selected minor ports. We cannot come out to help all the 139 minor ports at a stretch, because the resources are limited. With Rs. 21 crores available in the Seventh Five Year Plan, we are going to come out to help selected minor ports. As far as Beypore is concerned, it is hardly 140 kms from Cochin and Cochin is a major port. Economically and commercially also we have a major port very close to Beypore.

[*Translation*]

SHRIMATI USHA THAKKAR : Mr. Speaker, Sir, through you, I would like to submit to the hon. Minister that Kandla is a major port. It was developed at the instance of late Pt. Nehru and Sardar Patel. When you visited that port you had promised the 7th jetty. Some progress has been made in this direction. Nearby there is the Tuna port. Will you make some provision for dredging in that port ?

[*English*]

SHRI RAJESH PILOT : I am happy that the Member has jumped from minor port to major port. I have gone there on my visit to Kandla Port. I really feel that seventh jetty is required. We have projected this requirement to the Planning Commission. And the Department is trying hard to adjust within the resources to help the Kandla Port.

[*Translation*]

**Water Logging Due to Seepage from
Sharda Tributary Canal**

*254. **SHRI RAM PUJAN PATEL :**
Will the Minister of SURFACE
RESOURCES be pleased to state :

(a) whether keeping in view the interests of farmers, any scheme has been formulated to make arrangements for draining out the seepage water for Sharda tributary canal so that there is no damage done due to water logging in future ; and

(b) if so, the details thereof ?

[*English*]

**THE MINISTER OF WATER
RESOURCES (SHRI B SHANKARA-
NAND) :** (a) For the Sharada Sahayak
Project, Yes, Sir.

(b) A provision of Rs. 100 crores has been made for construction of 12600 kms. of drainage system for drainage of 28 lakh hectares of Command Area of the Project.

[*Translation*]

SHRI RAM PUJAN PATEL : Mr. Speaker, Sir, because of the water seepage from Sharada Sahayak Project is affecting the farmers' land. The hon. Minister in this connection has replied that a provision of Rs. 100 crores has been made for construction of 12600 kms of drainage system for drainage of 20 lakh hectares of Command Area of the Project. I would like to know from the hon. Minister as to when will this scheme be completed ? Because unless proper drainage system is constructed, farmers' land will not become cultivable, with the result that there will be no production of foodgrains which will create a problem for the country.

I would request the hon. Minister to get the work started and completed at an early date because the orders given by the Government become of little importance by the time they reach the lowest echelons. I would request that the hon. Minister may kindly pay more attention towards the Sharada Sahayak Canal and should tell as to when will this work start and when will it be completed ?

[*English*]

SHRI B. SHANKARANAND : Sir, the hon. Member had earlier written a letter to me in respect of this very subject and I have replied to him in the month of September giving him the details of the project as far as possible. He wanted to know as to when it will be completed. At the moment I can say and inform the House that the project is likely to be completed by 1990-91. The work on Ghaghra and Sarda Barrages, link canal, and Sarda Sahayak Feeder have since been completed, except lining of certain

selected reaches in Sarda Sahayak Feeder. The work of branches and distribution system is in progress. So, the hon. Member need not have any doubt about it because the major percentage of the work on the project has been completed.

[*Translation*]

SHRI RAM PUJAN PATEL : Mr. Speaker, Sir, I had written a letter to the hon. Minister in which I had mentioned particularly about the Phulpur Parliamentary Constituency which is so badly affected due to seepage of canal water that several villages have been inundated and the water in the wells has been polluted creating drinking water problem. Will the hon. Minister get this surveyed and will he arrange for drainage system in the areas which are prone to water logging ?

[*English*]

SHRI B. SHANKARANAND : Sir, the soil survey work undertaken by the Central Ground Water Board has shown—if I give the particular figures in respect of this constituency—that only about 111 hectares of land is prone to water-logging. Soil survey work has also been done in an area of 21.41 lakh hectares in the Sarda Sahayak Command and it has been seen that about 1.59 lakh hectares of area is prone to water-logging from the soil point of view. We have taken steps to see that seepage is stopped by lining the canal.

[*Translation*]

SHRI JAGDISH AWASTHI : Mr. Speaker, Sir, is the hon. Minister aware that in addition to the seepage from the canal water, rain water also causes large scale inundation of the areas which results in damage to the crops ? In Uttar Pradesh, the banks of Ram Ganga Command Canals are flooded due to rain water. Will the Hon. Minister conduct a survey for checking this menace ?

WRITTEN ANSWERS TO QUESTIONS

[*English*]

Jakhapura-Banspani Railway Line

*250. SHRI HARIHAR SOREN : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons for not taking up the construction of the second phase of Jakhapura-Banspani Rail line in Orissa; and

(b) when the work is proposed to be taken up ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Non-materialisation of anticipated traffic on Jakhapura-Daitari section, which has already been constructed and opened for traffic.

(b) The Railways have no such proposal at present.

Setting up of IIT in Assam

*251. SHRI ABDUL HAMID : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government are considering to establish an Indian Institute of Technology in Assam ;

(b) whether the proposed Institute would set up at Dhubri or Goalpara in Assam ;

(c) if not, the place where it is proposed to be set up; and

(d) the action taken in the matter ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO) : Yes, Sir.

(b) to (d) The final decision about the place for locating the Indian Institute of Technology in Assam is yet to be taken. A